

(1)

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
(Southern Zone)

Original Application No.84 of 2022 (SZ)

East Kamaraj Nagar (North)
Residents Welfare Association,
Represented by M.N.Mahendran,
Secretary, No.14, First East Street Kamaraj Nagar,
Thiruvanmiyur, Chennai – 600 041.

... Applicant

Versus

1. The Commissioner
Greater Chennai Corporation,
Ripon Buildings,
Chennai – 600 003.
& others.

... Respondents

**STATUS REPORT FILED ON BEHALF OF
GREATER CHENNAI CORPORATION 1ST & 3RD RESPONDENT**

I, B.R.Saravana Murthy, Son of Mr.Rangappan, Hindu, aged about 59 years, the Zonal Officer, Zone-XIII, Greater Chennai Corporation, having office at No.115, Dr.Muthulakshmi Salai, Adyar, Chennai – 600 020, do hereby solemnly affirm and sincerely state as follows:-

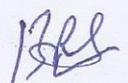
1. I am the Zonal Officer, Zone-XIII, Greater Chennai Corporation and as such am well acquainted with the facts of the case from the available records.

2. I respectfully submit that the applicant herein has filed the above Original Application praying for;


**ZONAL OFFICER
ZONAL OFFICE - XIII
GREATER CHENNAI CORPORATION**

(2)

- a. To Direct the Respondents to take immediate action to prevent mixture of raw sewage from the Sewage Mains to the Storm Water Drain in East Kamaraj Nagar (North) area.
 - b. To Direct the Respondent No 2 and 4 to immediately reconstruct the CMWSSB Mains Chamber in 1st to 4th East Kamaraj Nagar and Siva Sunder Avenue 1st and 2nd Street in Kamaraj Nagar
 - c. To Direct the Respondent No 1 and 3 to reconstruct the Storm Water Drain in 2nd and 3rd Street in East Kamaraj Nagar.
 - d. To pass any such other order as this Honorable Tribunal may deem fit and proper in the interest of justice.
3. I respectfully submit that the counter affidavit dated 09.01.2022 and status reports dated 20.09.2023, 24.11.2023 and 09.01.2024 filed by this respondent may be read as part and parcel of this status report.
4. I respectfully submit that when the above case came up for hearing on 30.11.2023 this Hon'ble Tribunal has passed an order as follows:-


ZONAL OFFICER
ZONAL OFFICE - XIII
GREATER CHENNAI CORPORATION

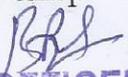
3

“...3. Pursuant to the above progress, they will have to float tender and finalise the work order. Let the matter be listed after 4 (four) weeks to see the progress.

4. The Greater Chennai Corporation (GCC) is directed to file a report regarding the entrustment of the work to the successful bidder and the time frame within which it can be completed.

5. Post the matter on 11.01.2024.....”

5. I respectfully submit that when the above case came up for hearing on 11.01.2024 Greater Chennai Corporation Submitted the status report that the officials of Greater Chennai Corporation were engaged in the northeast monsoon preparatory work and thereafter the officials are engaged in the Michaung Cyclone relief works, hence the progress work for free flow of rain water in the East Kamaraj Nagar were delayed
6. I respectfully submit that after hearing on 11.01.2021 that Hon'ble Tribunal has directed to comply with the order dated 30.11.2023, passed by this Hon'ble Tribunal and adjourned the case to 14.02.2024.
7. I respectfully submit that an estimate for a sum of Rs.16,43,000/- was prepared for Construction of Collection Chamber with Pump


**ZONAL OFFICER
ZONAL OFFICE - XIII
GREATER CHENNAI CORPORATION**

(4)

Room for Disposal of Rain water and approval was obtained from the Ward Committee Council, Zone - XIII, Greater Chennai Corporation, on 10/01/2024 then the Administration Sanction was Obtained from the Regional Deputy Commissioner (South) on 12.02.2024, Tender ^{to be} called on 20.02.2024.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept the status report and to pass suitable order or orders as this Hon'ble Tribunal may deem fit and proper under the circumstances of this case and thus render Justice.

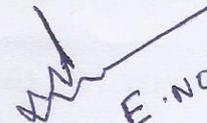
Solemnly affirmed at Chennai ()

On this the 12th day of February 2024 ()

And signed his name in my presence ()


COUNSEL FOR 1ST & 3RD RESPONDENT


ZONAL OFFICER
ZONAL OFFICE - XIII
GREATER CHENNAI CORPORATION
Before Me


E. NO. 340/96
Advocate : Chennai

(5)

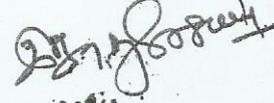
தீர்மான எண் 446/நாள்.10.01.2024

பொருள் எண்:31

வருவாய் நிதி மதிப்பீடு

பெருநகர சென்னை மாநகராட்சிக்கு, மண்டலம்-13, பகுதி-38, வார்டு-180 உள்ள திருவான்மியூர் கடற்கரையில் உள்ள நடைப்பாதை மற்றும் Planter Box வர்ணம் பூசும் பணி 2023-24 ஆண்டு வருவாய் நிதியின் கீழ்மேற்கொள்ள 2023-24 ம் ஆண்டு விலை விகிதப்படி தயாரிக்கப்பட்ட மதிப்பீடு ரூ. 7,38,000/-க்கு 13 வது மண்டல வார்டு குழுவின் ஒப்புதல் வேண்டி சமர்ப்பிக்கப்படுகிறது.

ஏற்றுக்கொள்ளப்பட்டது




வார்டு குழு உறுப்பினர்
மண்டலம் - 13
பெருநகர சென்னை மாநகராட்சி

தலைவர்
13வது மண்டல வார்டு குழு
பெருநகர சென்னை மாநகராட்சி

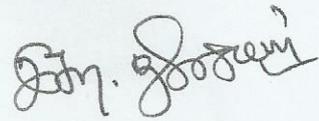
தீர்மான எண் 447/நாள்.10.01.2024

பொருள் எண்:32

வருவாய் நிதி மதிப்பீடு

பெருநகர சென்னை மாநகராட்சிக்கு, மண்டலம்-13, பகுதி-38, வார்டு-179 திருவள்ளூர் தெரு காமராஜர் நகர் 2வது கிழக்கு தெரு சந்திப்பில் மழைநீர் வெளியேற்றுவதற்கு Chamber with Pump Room கட்டும் பணி 2023-24 ஆண்டு வருவாய் நிதியின் கீழ்மேற்கொள்ள 2023-24 ம் ஆண்டு விலை விகிதப்படி தயாரிக்கப்பட்ட மதிப்பீடு ரூ. 16,43,000/-க்கு 13 வது மண்டல வார்டு குழுவின் பரிந்துரை வேண்டி சமர்ப்பிக்கப்படுகிறது.

ஏற்றுக்கொள்ளப்பட்டது

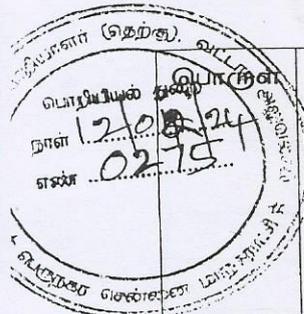



வார்டு குழு உறுப்பினர்
மண்டலம் - 13
பெருநகர சென்னை மாநகராட்சி

தலைவர்
13வது மண்டல வார்டு குழு
பெருநகர சென்னை மாநகராட்சி

குறிப்பு - வட்டார துணை ஆணையர் (தெற்கு) அவர்களுக்கு

சமர்ப்பிக்கப்படுகிறது.



| | |
|---------|--|
| | <p>பெருநகர சென்னை மாநகராட்சி - மண்டலம்-13, பகுதி-38 வார்டு 179 ல் Construction of Collection Chamber with Pump Room for Disposal of Rain water at Kamaraj Nagar 2nd East Street ல் - 2023 -24 ஆம் ஆண்டு விலை விகிதப்படி தயாரிக்கப்பட்டுள்ள மதிப்பீடு ரூ 16,43,000 /க்கு, வட்டார துணை ஆணையர் (தெற்கு) அவர்களின் நிர்வாக அனுமதி மற்றும் வரையறுக்கப்பட்ட மின்னனு ஒப்பம் கோர அனுமதி வேண்டப்படுகிறது</p> |
| பார்வை: | <ol style="list-style-type: none"> வார்டு குழு தீர்மானம் எண் 447/2024, நாள் 10.01.2024 மதிப்பீட்டு ஏண் NN/2023-24/17916 செயற்பொறியாளர் அவர்களின் தொழில் நுட்ப அனுமதி எண் .047.நாள் 10.01.2024 NGT Case No. O.A. 84/2022 |

பெருநகர சென்னை மாநகராட்சி, மண்டலம் - 13, பகுதி-39, வார்டு- 179, ல் கிழக்கு காமராஜர் நகர் (வடக்கு) நலசங்கத்தினரால் தொடரப்பட்ட வழக்கு NGT Case No. O.A. 84/2022 நிலுவையில் உள்ளது இவ்வழக்கு தொடர்பாக நிரந்தர தீர்வு வேண்டி பட்டியலில் கண்டுள்ள பணியினை வருவாய் நிதியின் கீழ் மேற்கொள்ளும் வகையில் 2023 -2024 ஆம் ஆண்டு விலைப்பட்டியலில் அடிப்படையில் மதிப்பீடு தயாரிக்கப்பட்டுள்ளது

பணியின் விபரம் பின்வருமாறு:

1. பணியின் பெயர்:

| வ. எண் | வார்டு எண் | அமைவிடம் | பணியின் விவரம் | நீளம் (மீ) | பரப்பளவு (ச.மீ) | மதிப்பீட்டுத் தொகை (ரூ) |
|--------|------------|---|--|------------|-----------------|-------------------------|
| 01 | 179 | Kamaraj Nagar 2 nd East Street | Construction of Collection Chamber with Pump Room for Disposal of Rain water | | | 16,43,000 |
| | | | மொத்தம் | | | 16,43,000- |

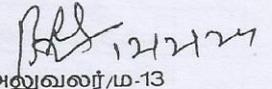
| | | | |
|----|---|--------------------------|---|
| 2 | பணியினை மேற்கொள்வதற்கான காரணங்கள் | | |
| 3 | எந்த துறைக்காக இப்பணி செயலாக்கம் | | மண்டலம்-13 |
| 4 | தொழில்நுட்ப அனுமதி அளித்த அதிகாரி, அனுமதி எண் மற்றும் தேதி | | செயற்பொறியாளர் எண் .047. நாள் .10.01.2024 |
| 5 | மதிப்பீடு எந்த வருடத்தின் அட்டவணை விலைப்பட்டியல் முன் வைத்து தயாரிக்கப்பட்டது | | 2023 -24 |
| 6 | மதிப்பீடு இணைக்கப்பட்டுள்ளதா? | | ஆம் |
| 7 | விரிவான மதிப்பீடு (Detailed Estimate) இணைக்கப்பட்டுள்ளதா? | | ஆம் |
| 8 | தொழில்நுட்ப அனுமதி இணைக்கப்பட்டுள்ளதா? | | ஆம் |
| 9 | Key Plan இணைக்கப்பட்டுள்ளதா | | ஆம் |
| 10 | அனைத்து அளவுகளுடன் கூடிய பணி குறித்து வரைபடம் Sketch இணைக்கப்பட்டுள்ளதா | | ஆம் |
| 11 | புகைப்படம் இணைக்கப்பட்டுள்ளதா? | | ஆம் |
| 12 | மதிப்பீட்டின் தொகை | | |
| | அ | பணியின் செலவினம் மட்டும் | 1341773 |

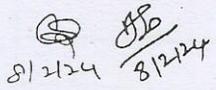
(7)

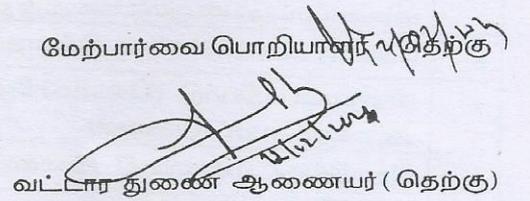
| | | | |
|----|-----|---|--------------------------|
| | ஆ | தமிழ்நாடுகட்டுமான தொழிலாளர்கள் சேமநல நிதி 1% | 13417,73 |
| | இ | தரக்கட்டுபாடு | 13417,73 |
| | ஈ | GST 18% | 241519.17 |
| | உ | மற்றைய எதிர்பாரா செலவு 2.5% | 32872.19 |
| | | மொத்தம் | 16,43,000 |
| 13 | உ | நிலைகைப்பாடு விபரம் | பெருநகர சென்னை மாநராட்சி |
| 14 | ஊ | பட்டா/அடங்கல் / அ. பதிவேடு/ இணைக்கப்பட்டுள்ளதா | ----- |
| 15 | | ஏற்கனவே எப்போது செய்யப்பட்டது? | புதிய பணி |
| 17 | | சொத்து குறியீட்டு எண் | |
| 17 | | Budget Appropriation இணைக்கப்பட்டுள்ளதா? | |
| 18 | | நிதி விபரங்கள் | |
| | (a) | நிதியின் மூலத்தன்மை | வருவாய் நிதி |
| | (b) | பிரிவு எண், கணக்கு குறியீட்டு எண் மற்றும் கணக்கு தலைப்பு | 202107/230-540-100 |
| | (c) | வரவு செலவு ஒதுக்கீடு (2023-24) | 13,00,000 |
| | (d) | 2023 - 24 (Spill over) பணிகள் மதிப்பீடு தொகை | - |
| | (e) | 2023-24 பணி மதிப்பீடுகளுக்கு இதுவரை ஒதுக்கப்பட்ட நிதி (Current year works estimate) | |
| | (f) | மீதம் உள்ள நிதி | |
| | (g) | இக்கோப்பில் குறிப்பிட்டுள்ள பணிக்கு தேவைப்படும் நிதி | ரூ. 16,43,000 |

மேற்குறிப்பிட்ட பணிகளுக்கு வருவாய் நிதியில் தயாரிக்கப்பட்டுள்ள மதிப்பீடு ரூ. 16,43,000 (பதினாறு லட்சத்து நாற்பத்து மூன்றாயிரம்) க்கு தமிழ்நாடு நகர்ப்புர உள்ளாட்சி அமைப்பு விதிகளின் படியும் தற்போதுள்ள அலுவலக நடைமுறையின் படி வட்டார துணை ஆணையர் (தெற்கு) அவர்களின் நிர்வாக அனுமதி மற்றும் வரையறுக்கப்பட்ட மின்னனு ஒப்பம் கோர அனுமதி வேண்டி சமர்ப்பிக்கப்படுகிறது.


செயற்பொறியாளர்- I /ம-13


மண்டல அலுவலர்/ம-13


8/12/24

மேற்பார்வை பொறியாளர் (தெற்கு)

வட்டார துணை ஆணையர் (தெற்கு)

8

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No.84 of 2022 (SZ)

STATUS REPORT FILED
ON BEHALF OF
GREATER CHENNAI CORPORATION

N.R.RAMESH KANNA
Counsel for Chennai Corporation